

C. A. T. Bench, JAIPUR

Date of Order	Orders
24/11/93.	Mr. S.K. Jain - Counsel for petitioner, The M.P. for restoration of the O.A. is allowed. The O.A. is restored to its original position on the condition the petitioner shall pay sum of Rs 100/- (one hundred) as cost. In case the cost is paid. The O.A. may be listed for hearing on 11/1/94. The M.P. is disposed of accordingly. <i>[Signature]</i> C.P. Singh Adv. Gen. <i>[Signature]</i> D.L. Verma V.C. only sent to the upb & of up 8756# 8857 10/12/93 <i>[Signature]</i>